

(24)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/206/ (IB)/2017
NAME OF THE PETITIONER(S) : CENTRAX SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : VICTORY TRANSFORMERS & SWITCH GEARS
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K. Koteswara Rao	For respondent	<i>K. Anantha</i>
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ORDER

Counsel for petitioner called absent. Counsel for respondent present and prayed time to make submissions. Time extended at request. Put up on 21.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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